

DIVISION BENCH  
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/198(KB)2023  
IA(I.B.C)/862(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	INDIAN BANK VS BOSTIN ENGINEERS PVT LTD
UNDER SECTION	IBC UNDER SEC 7

**Appearance (via video conferencing/physically)**

Mr. Pranay Agarwal, Adv. ] For the IRP  
Ms. Sweta Majumdar, Adv. ]

**ORDER**

1. Ld. Counsel for the IRP present.
2. This application has been filed by the IRP to place on record the modified List of Constitution of CoC. The report is placed on Pages 16 to 19 the report is supported by an affidavit which is placed at Pages 10 to 12 and modified list of CoC is at Page 19. The Constitution of CoC is taken on record, and, accordingly this application is **disposed of.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**